

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 08/111/10  
**CA. NO.**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016**

**NAME OF THE COMPANY:** Dr. N.P.S Chawla V/s. Vangage Constructions Pvt. Ltd. & Ors.

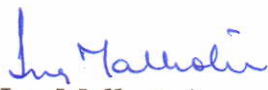
**SECTION OF THE COMPANIES ACT:** 634A

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	SHAILESH SUMAN	Adv	Respondents	ShailshSuman
1.	Mr. Anand Mishra	Adv	} Petitioner	Shuchi
2.	Shuchi Sejwar	Adv		

**ORDER**

Ld. Counsels have apprised this Bench that the Company Appeal is pending in the Hon'ble High Court of Delhi. The same was listed yesterday wherein an undertaking is given that they would seek an adjournment in the present proceedings today.

2. The next date of hearing before the Hon'ble High Court of Delhi is 14.12.2016. Accordingly, re-notify this case on 20.12.2016.

  
(Ina Malhotra)  
Member Judicial